Annexure - 8

Name of the corporate debtor :- Brick & Mortar Realty Private Limited. ; Date of commencement of CIRP:-18/02/2025; List of creditors as on 11/03/2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

SL No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues , that may be set - off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by gurantee	Whether related party ?	% voting share in coc, if applicable					
1														
							NIL							